

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt. ( RJS )/ 71 / 2008

Date: 05th Aug., 2008

MS. SHOBHA CHOUDHARY, RHJS, presently posted as Additional District & Sessions Judge No. 1, Bharatpur, who has been appointed as Presiding Officer, Rajasthan State Transport Appellate Tribunal, Jaipur vide Govt. Order No. F.13(2)/Trans/03 dated 02.08.2008, is hereby relieved with immediate effect to join her new assignment.

Note :- The Officer is directed to hand over charge in accordance with order No. 24/P.I. dated 23.11.1998

BY ORDER

REGISTRAR (ADMN.)